

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KANSAL BUILDING SOLUTIONS PRIVATE LIMITED Date of Commencement of Liquidation: 06-02-2020; List of Stakeholders as on Date: 26-05-2020; Name of IP: Mr. Alok Kumar Agarwal; Last 5 digitof registration number: 10137

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				1126948				NA
2	Liquidation costs incurred till date				5845561				NA
3	Secured financial creditors	2	259381901.11	2	259381901.11				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	147120	1	147120				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	3785257	5	3776857		8400		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		8	263314278.11	8	270278387.11	0	8400	0	